NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/237/2016

NAME OF THE PETITIONER(S)

: VARADHARAJAN & ANOTHER

NAME OF THE RESPONDENT(S)

: UDHAYEM LEASING & INVESTMENT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. Aridas 94454,052093. Coursel 300 petitions A.A

2 Mr. Ramalenshnan Veraraghavan Schlor Counsel for Cr. Strashanteaux

conned by Rr. (i)

ORDER

The matter is called. No representation for the Applicant. Counsel for R2 present. The case is adjourned. The counsel for R2 undertakes to inform the Counsel for the Petitioner as well the Petitioner. Put up on 29.08.2017 at 10.30.

S. Jigerfan.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)